

**HIGH COURT OF UTTARAKHAND AT NAINITAL**

**NOTIFICATION**

**DATED: NAINITAL: APRIL 06, 2023**

**No. 109/UHC/Admin.A-2/2023**

Ms. Rinky Sahni, Chief Judicial Magistrate, Almora is transferred and posted as Civil Judge (Sr. Div.), Dehradun vice Shri Yogendra Kumar Sagar.

**No. 110/UHC/Admin.A-2/2023**

Shri Ravi Prakash, Chief Judicial Magistrate, Pauri Garhwal is transferred and posted as Civil Judge (Sr. Div.), Ramnagar, District Nainital vice Shri Rajesh Kumar.

**No. 111/UHC/Admin.A-2/2023**

Shri Shahzad Ahamad Wahid, 2<sup>nd</sup> Additional Civil Judge (Sr. Div.), Haridwar is posted as 1<sup>st</sup> Additional Civil Judge (Sr. Div.), Haridwar in the vacant Court.

**No. 112/UHC/Admin.A-2/2023**

Shri Mohammad Yaqoob, 1<sup>st</sup> Additional Chief Judicial Magistrate, Dehradun is transferred and posted as Chief Judicial Magistrate, Pauri Garhwal vice Shri Ravi Ranjan.

**No. 113/UHC/Admin.A-2/2023**

Ms. Ritika Semwal, Civil Judge (Sr. Div.), Tehri Garhwal is transferred and posted as 2<sup>nd</sup> Additional Civil Judge (Sr. Div.), Haridwar vice Shri Shahzad Ahmad Wahid.

**No. 114/UHC/Admin.A-2/2023**

Shri Sanjay Singh, 2<sup>nd</sup> Additional Chief Judicial Magistrate, Dehradun is transferred and posted as Chief Judicial Magistrate, Pithoragarh vice Shri Kapil Kumar Tyagi.

**No. 115/UHC/Admin.A-2/2023**

Ms. Niharika Mittal Gupta, 3<sup>rd</sup> Additional Chief Judicial Magistrate, Dehradun is posted as 1<sup>st</sup> Additional Chief Judicial Magistrate, Dehradun vice Shri Mohammad Yaqoob.

**No. 116/UHC/Admin.A-2/2023**

Shri Ravi Shankar Mishra, Secretary, District Legal Services Authority, Almora is repatriated, transferred and posted as Civil Judge (Sr. Div.), Vikasnagar, District Dehradun vice Ms. Shachi Sharma.

**No. 117/UHC/Admin.A-2/2023**

Shri Abhishek Kumar Srivastava, 4<sup>th</sup> Additional Chief Judicial Magistrate, Dehradun is transferred and posted as Secretary, High Court Legal Services Committee, Nainital.

**No. 118/UHC/Admin.A-2/2023**

Shri Avinash Kumar Srivastava, Additional Civil Judge (Sr. Div.), Tehri Garhwal is posted as Civil Judge (Sr. Div.), Tehri Garhwal vice Ms. Ritika Semwal.

**No. 119/UHC/Admin.A-2/2023**

Ms. Arti Saroha, 3<sup>rd</sup> Additional Civil Judge (Sr. Div.), Dehradun is transferred and posted as Civil Judge (Sr. Div.), Pithoragarh vice Ms. Beenu Gulyani.

**No. 120/UHC/Admin.A-2/2023**

Shri Sandeep Singh Bhandari, Civil Judge (Sr. Div.), Almora is transferred and posted as 3<sup>rd</sup> Additional Chief Judicial Magistrate, Dehradun vice Ms. Niharika Mittal Gupta.

Shri Sandeep Singh Bhandari will not be entitled to get Transfer Travelling Allowance.

**No. 121/UHC/Admin.A-2/2023**

Ms. Anita Kumari, 4<sup>th</sup> Additional Civil Judge (Sr. Div.), Dehradun is posted as 3<sup>rd</sup> Additional Civil Judge (Sr. Div.), Dehradun vice Ms. Arti Saroha.

**No. 122/UHC/Admin.A-2/2023**

Ms. Nazish Kaleem, 2<sup>nd</sup> Additional Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar is posted as 1<sup>st</sup> Additional Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar in the vacant Court.

**No. 123/UHC/Admin.A-2/2023**

Ms. Rashmi Goyal, 3<sup>rd</sup> Additional Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar is posted as 2<sup>nd</sup> Additional Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar vice Ms. Nazish Kaleem.

**No. 124/UHC/Admin.A-2/2023**

Shri Rajesh Kumar, Civil Judge (Sr. Div.), Ramnagar, District Nainital is transferred and posted as Chief Judicial Magistrate, Rudraprayag vice Shri Ravi Ranjan.

**No. 125/UHC/Admin.A-2/2023**

Shri Dayaram, 5<sup>th</sup> Additional Civil Judge (Sr. Div.), Dehradun is transferred and posted as Chief Judicial Magistrate, Almora vice Ms. Rinky Sahni.

**No. 126/UHC/Admin.A-2/2023**

Ms. Afiya Mateen, 6<sup>th</sup> Additional Civil Judge (Sr. Div.), Dehradun is transferred and posted as Additional Civil Judge (Sr. Div.), Tehri Garhwal vice Shri Avinash Kumar Srivastava.

**No. 127/UHC/Admin.A-2/2023**

Shri Amit Kumar, 3<sup>rd</sup> Additional Civil Judge (Sr. Div.), Haridwar is transferred and posted as 4<sup>th</sup> Additional Civil Judge (Sr. Div.), Dehradun vice Ms. Anita Kumari.

**No. 128/UHC/Admin.A-2/2023**

Shri Ravindra Dev Mishra, 7<sup>th</sup> Additional Civil Judge (Sr. Div.), Dehradun is transferred and posted as Civil Judge (Sr. Div.), Almora, vice Shri Sandeep Singh Bhandari.

**No. 129/UHC/Admin.A-2/2023**

Shri Kapil Kumar Tyagi, Chief Judicial Magistrate, Pithoragarh is transferred and posted as 4<sup>th</sup> Additional Chief Judicial Magistrate, Dehradun vice Shri Abhishek Kumar Srivastava.

**No. 130/UHC/Admin.A-2/2023**

Ms. Mamta Pant, Secretary, District Legal Services Authority, Tehri Garhwal is repatriated, transferred and posted as 5<sup>th</sup> Additional Civil Judge (Sr. Div.), Dehradun vice Shri Dayaram.

**No. 131/UHC/Admin.A-2/2023**

Ms. Anamika, Secretary, District Legal Services Authority, Rudraprayag is repatriated, transferred and posted as 6<sup>th</sup> Additional Civil Judge (Sr. Div.), Dehradun vice Ms. Afiya Mateen.

**No. 132/UHC/Admin.A-2/2023**

Shri Nadeem Ahamad, 4<sup>th</sup> Additional Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar is posted as 3<sup>rd</sup> Additional Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar vice Ms. Rashmi Goyal.

**No. 133/UHC/Admin.A-2/2023**

Shri Dharmendra Shah, 8<sup>th</sup> Additional Civil Judge (Sr. Div.), Dehradun is posted as 7<sup>th</sup> Additional Civil Judge (Sr. Div.), Dehradun vice Shri Ravindra Dev Mishra.

**No. 134/UHC/Admin.A-2/2023**

Ms. Sahista Bano, 5<sup>th</sup> Additional Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar is posted as 4<sup>th</sup> Additional Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar vice Shri Nadeem Ahamad.

**No. 135/UHC/Admin.A-2/2023**

Shri Anoop Singh, Secretary, High Court Legal Services Committee, Nainital is transferred and posted as 4<sup>th</sup> Additional Chief Judicial Magistrate, Dehradun vice Shri Abhishek Kumar Srivastava.

**After taking over the charge of 4<sup>th</sup> Additional Chief Judicial Magistrate, Dehradun (on or after 15.04.2023), Shri Anoop Singh is attached with Hon'ble High Court of Uttarakhand, Nainital as Officer on Special Duty (OSD)/C.P.C. High Court. However, Shri Anoop Singh will not hand over the charge of 4<sup>th</sup> Additional Chief Judicial Magistrate, Dehradun to join High Court as OSD/CPC.**

**No. 136/UHC/Admin.A-2/2023**

Ms. Shama Parveen, Secretary, District Legal Services Authority, Nainital is repatriated, transferred and posted as Principal Magistrate 1<sup>st</sup> Class, Juvenile Justice Board, Udham Singh Nagar vice Shri Alok Ram Tripathi.

**No. 137/UHC/Admin.A-2/2023**

Ms. Suman, 9<sup>th</sup> Additional Civil Judge (Sr. Div.), Dehradun is posted as 8<sup>th</sup> Additional Civil Judge (Sr. Div.), Dehradun vice Shri Dharmendra Shah.

**No. 138/UHC/Admin.A-2/2023**

Shri Sachin Kumar, 10<sup>th</sup> Additional Civil Judge (Sr. Div.), Dehradun is posted as 9<sup>th</sup> Additional Civil Judge (Sr. Div.), Dehradun vice Ms. Suman.

**Note:**

- (A) Recommendation of the name of Shri Yogendra Kumar Sagar, Civil Judge (Sr. Div.), Dehradun is being sent to the State Government for his posting as Joint Registrar (Judicial & Admin.), Uttarakhand Public Service Tribunal, Dehradun in the vacant post.
- (B) Recommendation of the name of Ms. Shachi Sharma, Civil Judge (Sr. Div.), Vikasnagar, District Dehradun is being sent to the Uttarakhand State Legal Services Authority, Nainital for her posting as Secretary, District Legal Services Authority, Almora vice Shri Ravi Shankar Mishra.

- (C) Recommendation of the name of Shri Alok Ram Tripathi, Principal Magistrate 1<sup>st</sup> Class, Juvenile Justice Board, Udham Singh Nagar is being sent to the Uttarakhand State Legal Services Authority, Nainital for his posting as Secretary, District Legal Services Authority, Tehri Garhwal vice Ms. Mamta Pant.
- (D) Recommendation of the name of Shri Ravi Ranjan, Chief Judicial Magistrate, Rudraprayag is being sent to the Uttarakhand State Legal Services Authority, Nainital for his posting as Secretary, District Legal Services Authority, Rudraprayag vice Ms. Anamika.
- (E) Recommendation of the name of Ms. Beenu Gulyani, Civil Judge (Sr. Div.), Pithoragarh is being sent to the Uttarakhand State Legal Services Authority, Nainital for her posting as Secretary, District Legal Services Authority, Nainital vice Ms. Shama Parveen.

**All above orders shall come into force w.e.f. 15.04.2023**

**By Order of the Court,**

**Sd/-**

**(Vivek Bharti Sharma)  
Registrar General**

**No. 1545/UHC/Admin.A-2/Annual Transf./2023**

**Dated: April 6, 2023**

1. All the District Judges of the State Judiciary for information.
2. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.
3. P.P.S. to Hon'ble the Chief Justice for information and to place it before His Lordship.
4. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
5. All the Registrars of the Court for information.
6. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
7. Additional Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
8. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
9. Secretary Personnel, Government of Uttarakhand, Dehradun for information.
10. Legal Advisor to H.E. the Governor of Uttarakhand for information.
11. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.
12. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
13. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
14. Chairman, State Transport Appellate Tribunal, Dehradun for information.
15. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
16. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
17. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
18. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
19. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
20. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
21. Deputy Registrar (Accounts) of the Court for information.
22. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.
23. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
24. P.S. to Registrar General.
25. Treasury Officer (s), Almora, Bageshwar, Chamoli, Champawat, Dehradun, Haridwar, Nainital, Pauri Garhwal, Pithoragarh, Rudraprayag, Tehri Garhwal, Udham Singh Nagar and Uttarkashi.

26. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
27. Guard File/ Assistant concerned.

**Assistant Registrar  
Admin.A-2**